GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1550 ANSWERED ON:04.03.2011 RAJIV GANDHI GRAMEEN VIDYUTIKARANYOJANA

Nahata Smt. P. Jaya Prada; Shekhar Shri Neeraj; Siddeswara Shri Gowdar Mallikarjunappa; Singh Shri Yashvir; Thomas Shri P. T.

Will the Minister of POWER be pleased to state:

- (a) the details of various implementing agencies involved in the implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) along with the funds released to the agencies during the last three years and the current year, State-wise;
- (b) whether the Government has received complaints of irregularities in the implementation of the scheme;
- (c) if so, the State-wise details thereof along with the action taken by the Government thereon;
- (d) whether coordination committee has been constituted in all States for the better implementation of the scheme; and
- (e) if so, the details thereof along with the other steps being taken to implement the scheme successfully in all the States?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a): The details of State wise implementing agencies involved in implementation of the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) alongwith funds released during the last three years and the current year, is at Annex-I.
- (b) & (c): Representations/suggestions have been received in this Ministry from various quarters which are taken as feedback for improvement/effective implementation of the scheme. As regards the complaints relating to implementation of rural electrification works, the Ministry or Rural Electrification Corporation Ltd., the nodal agency for RGGVY, takes up the matter with the concerned implementing agencies and resolves the issues promptly. Further, for proper monitoring and ensuring quality of works, a Third Party Inspection mechanism under X Plan was explored three tier quality control mechanism has been put in place in respect of projects approved during XI Plan period.
- (d) & (e): All the States have constituted Coordination Committees under the Chairmanship of Chief Secretary to resolve the bottlenecks in implementation of RGGVY. The details of meetings held in various States, are at Annex-II. In addition to above, Government of India has taken the following steps for the effective implementation of RGGVY:
- (i) Government of India has set up an inter-Ministerial Monitoring Committee which periodically meets to sanction projects and review progress of implementation.
- (ii) States have been advised to set up district committees to monitor the progress of rural electrification works. All the states have notified formation of district committees.
- (iii) Ministry of Power, the Government of India as well as Rural Electrification Corporation (REC), the nodal agency for RGGVY, conduct frequent review meetings with all the stakeholders; the concerned State Governments, state power utilities and implementing agencies for expeditious implementation of the scheme as per the agreed schedules.
- (iv) For speedier and effective implementation of projects, their execution has been taken up on turnkey basis.
- (v) To ensure qualitative execution of rural electrification works in addition to third party inspection, a three tier quality control mechanism has been enforced under RGGVY in XI plan.